AUDIT REPORT ON THE ACCOUNTS OF THE KERALA ADVOCATES' CLERKS WELFARE FUND COMMITTEE

FOR THE YEAR ENDED 31st MARCH, 2015

AUDIT REPORT ON THE ACCOUNTS OF THE KERALA ADVOCATES' CLERKS WELFARE FUND COMMITTEE FOR THE YEAR ENDED 31ST MARCH, 2015

Auditor's Report

- 1. We have audited the attached Receipts and Payments Account of the Kerala Auvocates' Clerks Welfare Fund Committee for the year ended 31-3-2015. The financial statement is the responsibility of the Committee. Our responsibility is to express an opinion on the financial statement based on our audit.
- 2. We have conducted our audit in accordance with auditing standards generally accepted in India. Those standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statement is free of material misstatement. An audit includes examining on test basis, eveidence supporting the amounts and disclosures in the financial statement. An audit also includes assessing the accounting principles used as well as evaluating the overall financial statement presentation. We believe that our audit provides a reasonable basis for our opinion.

3. We report that:

- (i) We have obtained all the information and explanations, which to the best of our knowledge and belief were necessary for the purpose of our audit.
- (ii) In our opinion, proper books of account as required by law have been kept by the Committee so far as appears from our examination of the books.
- (iii) The Receipts and Payment Account dealt with by this report is in agreement with the books of account.

Observations

(i) Fixed deposits and interest accrued thereon has been taken on the basis of the certificates issued by the bank.

(ii) Register of members of the Fund may be maintained up-to-date.

Thiruvananthapuram, 8-9-2015

W. RAJAN,
For W. Rajan and Co.
Chartered Accountants.

RECEIPTS AND PAYMENTS ACCOUNTS FOR THE YEAR ENDED 31-3-2015

Receipts	Amount (₹)	Payments	Amount (₹)
(1)	(2)	(3)	(4)
To Opening Balances		By Salary to staff	20,29,772.00
Cash	3,309.00	By pension contribution of employees	1,83,942.00
Cheque in hand	2,77,26,600.00	By Festival allowances to Advocate Clerks	20,67,000.00
South Indian Bank	1,03,68,059.00	By Retirement Benefit	1,33,75,667.00
District Treasury (TPA 4052)	(2) 871.00	By Disability benefit	1,38,704.00
District Treasury (TSB 51)	100.00	By Death Claim	30,49,316.00
State Bank of Travancore	1,000.00	By Pension	5,80,010.00
To Fixed Deposits		By Medical Reimbursement	65,08,228.00
South Indian Bank	3,78,42,503.00	By Printing Charges	62,677.00
Catholic Syrian Bank	1,00,94,959.00	By Postage, Courier and Telephone	53,804.00

(1)	(2)	(3)	(4)	
To Stamp sale	1,56,75,862.00	1,56,75,862.00 By Electricity and water charges	11,632.00	
To subscription	55,28,475.00	By Rent	89,775.00	
To Postage received	50,581.00	By Travelling Allowance	1,30,606.00	
To Membership Fee	2,95,598.00	By Advocate Fee	49,000.00	
To Transfer of assets and liabilities of Kerala	2,58,94,554.00	By Scholarship Inauguration Function and Scholarship	12,850.00	
Advocate's Clerk Welfare Scheme 1985		By Audit Fee	20,000.00	
		By Tax deducted at source	4,82,319.00	
To Interest	53,01,138.00	By Medical reimbursement to	6,517.00	
Miscellaneous	7,086.00	employees By other office expenses	53,426.00	
		By computer and accessories	5,000.00	
	•	By closing balances		
		Cash in hand	1,493.00	

	39,72,503.00	871.00	2,58,94,654.00	1,000.00		2,77,26,600.00	4,12,67,839.00	1,10,10,490.00	13,87,85,695.00
Bank balances	South Indian Bank	District Treasury (TPA 4052)	District Treasury (TSB 51)	State Bank of Travancore (to be confirmed)	Fixed Deposits including interest accrued—	District Treasury	South Indian Bank	Catholic Syrian Bank Ltd.	Total
						•			13,87,85,695.00
						1 .			Total

As per our report of even date.